

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 1912
TO BE ANSWERED ON 07.08.2024

POCSO CASES

1912. SHRI AKHILESH PRASAD SINGH:

Will the Minister of Women and Child Development be pleased to state:

- (a) whether it is a fact that romantic cases accounted for 25 per cent of POCSO cases, as highlighted by the report titled Implementation of the POCSO Act Goals, Gaps and Challenges by Centre for Child Rights and Forum Against Sexual Exploitation of Children;
- (b) if so, the details thereof;
- (c) whether any step has been taken by Government to amend the laws to safeguard young couples against POCSO proceedings; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI ANNPURNA DEVI)

(a) to (d) As per the National Crime Records Bureau data, State/UT-wise Cases Registered (CR), Cases Charge sheeted (CCS), Cases Convicted (CON), Persons Arrested (PAR), Persons Charge sheeted (PCS) and Persons Convicted (PCV) under the Protection of Children from Sexual Offences Act, 2012 during 2018-2022 are at **Annexure**.

The Protection of Children from Sexual Offences (POCSO) Act, 2012 aims to safeguard children from sexual abuse and sexual offences. The Act clearly defines a child as any person below the age of 18 years. It provides for proportionate punishment as per the gravity of offence.

The Act was amended in 2019 to introduce more stringent punishment including death penalty for committing sexual crimes on children, with a view to deter the perpetrators & prevent such crimes against children.

In case of commission of offence by a child, Section-34 of the Act provides a clear procedure for determination of age by Special Court as quoted below:

“(1) Where any offence under this Act is committed by a child, such child shall be dealt with under the provisions of the Juvenile Justice (Care and Protection of Children) Act, 2000.

(2) If any question arises in any proceeding before the Special Court whether a person is a child or not, such question shall be determined by the Special Court after satisfying itself about the age of such person and it shall record in writing its reasons for such determination”.

STATEMENT REFERRED TO IN PART (A)-(D) OF REPLY TO IN RAJYA SABHA UNSTARRED QUESTION NO. 1912 TO BE ANSWERED ON 07.08.2024 ASKED SHRI AKHILESH PRASAD SINGH INDICATING STATE/UT-WISE CASES REGISTERED (CR), CASES CHARGESHEETED (CCS), CASES CONVICTED (CON), PERSONS ARRESTED (PAR), PERSONS CHARGESHEETED (PCS) AND PERSONS CONVICTED (PCV) UNDER PROTECTION OF CHILDREN FROM SEXUAL OFFENCES ACT DURING 2018-2022

SL	State/UT	2018					
		CR	CCS	CON	PAR	PCS	PCV
1	Andhra Pradesh	361	338	6	574	472	9
2	Arunachal Pradesh	24	23	1	26	24	1
3	Assam	1721	1486	69	2140	1562	73
4	Bihar	2094	1273	104	2017	1801	136
5	Chhattisgarh	1812	1657	310	2190	2014	379
6	Goa	2	2	0	2	2	0
7	Gujarat	2154	2066	33	2783	2766	36
8	Haryana	1924	1597	296	2129	2108	350
9	Himachal Pradesh	28	23	0	45	43	0
10	Jharkhand	615	391	38	543	452	41
11	Karnataka	2036	2165	174	2739	2654	190
12	Kerala	1153	964	77	1386	1095	84
13	Madhya Pradesh	2445	2692	488	3256	3302	598
14	Maharashtra	6233	5269	525	7909	6251	583
15	Manipur	43	26	4	42	28	4
16	Meghalaya	266	174	16	249	197	16
17	Mizoram	138	171	27	184	176	33
18	Nagaland	9	13	9	15	14	9
19	Odisha	1887	1468	24	1680	1709	24
20	Punjab	411	354	82	455	441	105
21	Rajasthan	488	396	102	510	503	119
22	Sikkim	118	112	25	140	136	35
23	Tamil Nadu	2039	2192	275	2767	2509	356
24	Telangana	1665	1376	69	2093	1792	72
25	Tripura	127	145	13	161	184	14
26	Uttar Pradesh	5401	4401	780	7266	7147	1652
27	Uttarakhand	337	213	24	239	234	28
28	West Bengal	2267	2403	90	2430	2732	103
	TOTAL STATE(S)	37798	33390	3661	45970	42348	5050
29	A&N Islands	69	74	0	81	83	0
30	Chandigarh	2	2	1	2	2	1
31	D&N Haveli and Daman & Diu+	24	25	4	28	28	4
32	Delhi	1839	1994	218	2584	2287	242
33	Jammu & Kashmir*	32	24	0	35	34	0
34	Ladakh	-	-	-	-	-	-
35	Lakshadweep	7	7	0	7	7	0
36	Puducherry	56	52	0	43	52	0
	TOTAL UT(S)	2029	2178	223	2780	2493	247
	TOTAL (ALL INDIA)	39827	35568	3884	48750	44841	5297

SL	State/UT	2019					
		CR	CCS	CON	PAR	PCS	PCV
1	Andhra Pradesh	502	313	16	645	589	20
2	Arunachal Pradesh	36	24	0	40	27	0
3	Assam	1779	1396	83	1890	1548	84
4	Bihar	1540	1184	113	1837	1532	132
5	Chhattisgarh	2027	2073	349	2513	2453	414
6	Goa	0	0	0	0	0	0
7	Gujarat	2253	2072	74	2773	2748	89
8	Haryana	2074	1686	333	2189	2135	395
9	Himachal Pradesh	12	8	0	7	9	0
10	Jharkhand	654	459	100	638	530	104
11	Karnataka	2160	2021	190	2665	2633	208
12	Kerala	1283	1009	40	1443	1097	42
13	Madhya Pradesh	6123	5867	874	7376	7454	1086
14	Maharashtra	6558	6295	706	8723	7510	792
15	Manipur	58	59	5	59	74	5
16	Meghalaya	219	255	96	309	287	96
17	Mizoram	79	78	59	79	79	63
18	Nagaland	12	12	1	14	13	1
19	Odisha	2036	1779	33	2033	2124	33
20	Punjab	389	319	87	484	375	121
21	Rajasthan	596	423	178	548	543	216
22	Sikkim	91	88	12	95	94	12
23	Tamil Nadu	2396	2228	286	3045	2553	318
24	Telangana	1998	1724	89	2549	2139	108
25	Tripura	176	173	34	193	183	40
26	Uttar Pradesh	7594	6478	1002	9650	9377	1674
27	Uttarakhand	369	384	92	452	451	111
28	West Bengal	2256	2531	81	2530	3292	98
	TOTAL STATE(S)	45270	40938	4933	54779	51849	6262
29	A&N Islands	94	87	3	99	95	3
30	Chandigarh	5	6	0	5	6	0
31	D&N Haveli and Daman & Diu+	54	54	0	62	56	0
32	Delhi	1719	1589	718	2269	1924	720
33	Jammu & Kashmir*	109	79	0	101	98	0
34	Ladakh	-	-	-	-	-	-
35	Lakshadweep	25	11	0	27	13	0
36	Puducherry	48	45	4	74	74	4
	TOTAL UT(S)	2054	1871	725	2637	2266	727
	TOTAL (ALL INDIA)	47324	42809	5658	57416	54115	6989

SL	State/UT	2020					
		CR	CCS	CON	PAR	PCS	PCV
1	Andhra Pradesh	454	521	18	536	793	19
2	Arunachal Pradesh	28	18	0	34	26	0
3	Assam	1496	1340	43	2327	1610	43
4	Bihar	1591	1350	41	1700	1533	46
5	Chhattisgarh	2049	2038	218	2459	2417	245
6	Goa	5	5	0	5	5	0
7	Gujarat	2345	2272	23	2985	2959	27
8	Haryana	1853	1506	56	1928	1900	67
9	Himachal Pradesh	5	9	0	11	14	0
10	Jharkhand	938	582	137	723	673	152
11	Karnataka	2104	2016	61	2527	2507	69
12	Kerala	2163	1522	41	2303	1720	41
13	Madhya Pradesh	5648	5558	482	6989	6964	568
14	Maharashtra	5687	5750	308	7596	6956	354
15	Manipur	75	53	1	72	55	1
16	Meghalaya	328	259	48	347	304	55
17	Mizoram	105	100	44	108	104	44
18	Nagaland #	18	15	6	23	17	6
19	Odisha	2202	2086	35	2379	2541	37
20	Punjab	720	684	51	828	829	70
21	Rajasthan	244	161	302	211	209	371
22	Sikkim	98	86	11	102	91	11
23	Tamil Nadu	3090	2472	176	3795	2840	260
24	Telangana	2074	2053	102	2789	2471	120
25	Tripura	143	143	11	181	193	11
26	Uttar Pradesh	6898	6817	1276	10248	9882	1708
27	Uttarakhand	573	616	35	675	674	39
28	West Bengal	2657	2621	29	2568	3003	30
	TOTAL STATE(S)	45591	42653	3555	56449	53290	4394
29	A&N Islands	118	124	11	116	137	11
30	Chandigarh	0	1	0	0	2	0
31	D&N Haveli and Daman & Diu	42	43	2	56	51	2
32	Delhi	1197	1667	72	1994	1927	87
33	Jammu & Kashmir	200	153	2	235	230	4
34	Ladakh	0	0	0	0	0	0
35	Lakshadweep	8	6	2	11	6	2
36	Puducherry	65	62	42	141	120	42
	TOTAL UT(S)	1630	2056	131	2553	2473	148
	TOTAL (ALL INDIA)	47221	44709	3686	59002	55763	4542

SL	State/UT	2021					
		CR	CCS	CON	PAR	PCS	PCV
1	Andhra Pradesh	466	535	8	716	682	8
2	Arunachal Pradesh	23	32	6	39	36	6
3	Assam	1926	1723	73	2686	2040	77
4	Bihar	1571	1564	208	1737	1767	236
5	Chhattisgarh	2332	2323	274	2783	2755	319
6	Goa	2	1	0	0	1	0
7	Gujarat	2443	2390	71	2978	2971	79
8	Haryana	2249	1683	205	2311	2192	238
9	Himachal Pradesh	13	10	2	20	18	2
10	Jharkhand	806	637	107	689	736	119
11	Karnataka	2813	2774	249	3686	3463	259
12	Kerala	2647	2752	140	3281	3065	151
13	Madhya Pradesh	6070	5848	914	7068	7441	1120
14	Maharashtra	6200	6443	527	8290	7395	598
15	Manipur	97	74	7	105	103	7
16	Meghalaya	384	366	48	422	369	48
17	Mizoram	104	97	23	99	98	26
18	Nagaland #	31	30	4	39	36	4
19	Odisha	2498	2360	56	2647	2778	57
20	Punjab	751	710	105	867	837	142
21	Rajasthan	601	397	85	526	518	117
22	Sikkim	100	102	19	111	109	19
23	Tamil Nadu	4465	3373	226	5541	4046	258
24	Telangana	2698	2468	96	3138	2842	100
25	Tripura	125	135	19	166	176	21
26	Uttar Pradesh	7129	6881	1514	10468	9882	1958
27	Uttarakhand	712	672	42	801	819	42
28	West Bengal	2607	2640	68	2778	3303	69
	TOTAL STATE(S)	51863	49020	5096	63992	60478	6080
29	A&N Islands	108	107	13	117	131	15
30	Chandigarh	1	0	2	0	0	2
31	D&N Haveli and Daman & Diu	53	50	2	61	57	2
32	Delhi	1454	1579	42	1952	1895	50
33	Jammu & Kashmir	294	251	1	343	333	1
34	Ladakh	0	0	0	0	0	0
35	Lakshadweep	14	19	0	31	21	0
36	Puducherry	87	103	0	169	111	0
	TOTAL UT(S)	2011	2109	60	2673	2548	70
	TOTAL (ALL INDIA)	53874	51129	5156	66665	63026	6150

Source: Crime in India

SL	State/UT	2022					
		CR	CCS	CON	PAR	PCS	PCV
1	Andhra Pradesh	2136	2113	74	2872	2941	86
2	Arunachal Pradesh	47	43	0	54	49	0
3	Assam	1703	1829	240	2159	1921	249
4	Bihar	2137	1540	581	1916	1741	723
5	Chhattisgarh	2366	2429	701	2793	2768	883
6	Goa	4	2	0	7	2	0
7	Gujarat	2499	2394	92	2963	2943	107
8	Haryana	2209	1674	354	2256	2165	423
9	Himachal Pradesh	9	10	2	13	15	2
10	Jharkhand	884	868	178	895	949	182
11	Karnataka	3155	3049	331	3893	3829	335
12	Kerala	3334	3558	301	3703	3917	315
13	Madhya Pradesh	5996	5966	1688	7400	7584	1906
14	Maharashtra	7572	6653	707	9009	7762	793
15	Manipur	55	59	15	57	62	15
16	Meghalaya	371	355	45	311	373	50
17	Mizoram	98	95	51	99	97	51
18	Nagaland #	26	28	8	30	29	8
19	Odisha	2423	2346	94	2005	2819	102
20	Punjab	883	767	157	1032	931	179
21	Rajasthan	3731	2587	123	3408	3498	171
22	Sikkim	103	95	25	110	96	25
23	Tamil Nadu	4968	4949	603	6719	5950	654
24	Telangana	2726	3409	123	4108	4166	134
25	Tripura	120	112	30	141	144	31
26	Uttar Pradesh	8136	7190	2009	10811	10720	2559
27	Uttarakhand	851	803	59	950	885	66
28	West Bengal	2761	2754	125	3376	3847	158
	TOTAL STATE(S)	61303	57677	8716	73090	72203	10207
29	A&N Islands	109	107	11	100	122	11
30	Chandigarh	1	0	2	0	0	2
31	D&N Haveli and Daman & Diu	55	61	4	70	65	4
32	Delhi	1512	1551	172	1946	1800	201
33	Jammu & Kashmir	316	260	2	372	367	2
34	Ladakh	2	2	0	4	4	0
35	Lakshadweep	11	14	2	11	14	2
36	Puducherry	105	94	0	159	153	0
	TOTAL UT(S)	2111	2089	193	2662	2525	222
	TOTAL (ALL INDIA)	63414	59766	8909	75752	74728	10429

Source: Crime in India

Note : '+' Combined data of erstwhile D&N Haveli UT and Daman & Diu UT for 2018, 2019

*' Data of erstwhile Jammu & Kashmir State including Ladakh for 2018, 2019

Clarifications are pending from Nagaland for the year 2022